

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-143
CA-402/2020
In
CA(CAA)- 12(ND)/2020

IN THE MATTER OF:

Blackie & Son (Calcutta) Pvt Ltd. & Nirja Publishers & Printers Pvt Ltd.

....APPLICANT

SECTION

U/s 230-232

Order delivered on 02.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the OL :
For the RD :
For the Intervener :

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 21.1.2021 as per the directions of Hon'ble Members.


(Madhu Narula)
Court Officer

Surjit